


ANNEXURE 8

Name of the corporate debtor: VERSATILE PHARMA PRIVATE LIMITED , Date of commencement of CIRP 24-08-2023 ; List of creditors as on 20-01-2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	SAO TSSPDCL, HABDHIGUDA CIRCLE, UPPAL X ROADS HYD	10-10-2023	7,63,089	7,63,089	Power dues	0	0	NO		0	0	0	0	Admitted as other creditor under sec 531(f) of IBC, 2016 dealing with distribution waterfall.
Total			7,63,089	7,63,089	-	-	-	-	-	-	-	-	-	


 FOR VERSATILE PHARMA PRIVATE LIMITED
 KALVAKOLANU MURALI KRISHNA PRASAD,
 RESOLUTION PROFESSIONAL , IBBI/IPA-001/IP-
 P00967/2017-2018/11588
 AFA VALID UPTO 22-11-2024



